

MINUTES OF EFC NO.01/AM10 DATED 16.04.2009

Meeting No.01/AM10 of Export Import Facilitation Committee (EFC) was held on 16.04.2009 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officials attended:

1.	Shri O.P. Hisaria, Jt.DGFT	DGFT
2.	Shri T.M. Skaria,DDG	DGFT
3.	Shri Rakesh Bhatnagar, US	Steel
4.	Shri V.C. Agarwal, IA	DHI
5.	Shri Ramesh Chander, US	MHA
6.	Shri S.K. Jain, DO	DIPP
7.	Shri A.K. Agrawal, JIA	C&PC
8.	Ms. Anita Narang, SO	D/o AHD&F
9.	Shri Sunil Kumar, SO	DAC

3. **After deliberations, following decisions were taken:**

3.1 (A) Import Cases (Total 83 Cases)

3.1.1 Following 22 applications for import were approved.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	4	Prodigy Trading P. Ltd., Hyderabad. 1/53/162/1069/AM09/P-21	12/11/2008	3000MTs GGBFS	75.96	
2	13	Sun Pharma Advanced Reserch Ltd. Mumbai. 01/53/8/645/AM09/S-155	1/29/2009	400 Nos. of Rhino Mice male.	32.04	Subject to receipt of NOC from AHD&F
3	22	Cummins India Ltd., Pune. 01/53/8/691/AM09/C-55	2/9/2009	10000 Ltrs. Of AUS32: Aqueous Urea Solution Diesel Exhaust Fluid.	5.35	
4	28	Panacea Biotec Ltd., New Delhi. 01/53/8/717/AM09/P-35	2/18/2009	45 Nos. of Rats and Mice	2.71	Subject to receipt of NOC from AHD&F
5	34	Bhole baba Dairy Industry Ltd., New Delhi. 01/53/8/748/AM09/B-48	2/25/2009	32 Nos. of Airconditioner containing HCFC-22	3.52	

				Gas under EPCG Scheme.		
6	37	LNG Security Services P. Ltd., New Delhi. 01/53/8/79/AM09/L-28	2/27/2009	RE 70 M3 Plus, Water jet, Cartridges - Qty. 1+75	10.48	
7	41	State Trading Corporation of India. 01/53/8/765/AM09/S-179	2/26/2009	12819.60 MTs of Maize (Corn) (Reserved under TRQ Scheme for 2009-10)	3960.28	Lic. To be issued in name of STC.
8	44	Capapie Sports Equipments, Mumbai. 01/53/162/1685/AM09/C-66	3/3/2009	398211 Nos. of Air Rifle, air Pistol and Imported Pellets as detailed in the application.	23.00	
9	46	Schleicher India Ltd., New Delhi. 01/53/8/789/AM09/S-184	3/4/2009	9 Pcs of Night Vision Binoculars.	1.55	As per MHA NOC
10	47	Army Stores, Kolhapur. 01/53/162/1651/AM09/A-93	3/5/2009	3 Nos. .22 Cal. Rifle and 5000 Rds .22 Ammunition.	5.23	
11	49	VAC Internation, Kolkata. 01/53/162/1704/AM09/V-32	3/6/2009	7 Nos. of Dehumidifier Dy - 6120EB.	1.07	
12	54	Kheteshwar Trading Company, Mumbai. 01/853/8/816/AM09/K-40	3/13/2009	10100 Pcs of Air conditioners containing HCFC-22 Gas as detailed in the application.	33021.95	
13	56	The Shipping Corporation of India Ltd., Mumbai. 01/53/8/821/AM09/S-201	3/16/2009	2 Nos. of Radar	25.88	
14	57	Elektronik Lab, Mumbai 01/53/8/822/AM09/E-39	3/16/2009	One radar transceiver with Accessories.	45.33	For installation at Mundra Port
15	59	Capapie Sports Equipments, Mumbai. 01/53/162/1689/AM09/C-65	3/17/2009	Arms and ammunitions as detailed in the application. For stock and sale.	8.40	
16	60	Army Sores, Kolhapur. 01/53/162/1680/AM09/A-95	3/17/2009	43750 RDS ammunitions of 12 Bore Cartridges for stock and sale.	4.97	
17	61	Bhart Engineering Works, Mumbai. 01/53/8/830/AM09/B-55	3/19/2009	2000 Kgs. of HCFC-123	4.60	
18	68	Tas and copmpany,	3/20/2009	2 Nos. of .22 Calibre	4.18	

		Mumbai. 01/53/162/1707/AM09/T-64		Standard Rifle. For stock and sale		
19	71	Delta Aircon P. Ltd., Mumbai. 01/53/162/1721/AM09/D-37	3/24/2009	450 sets of split air conditioners containing HCFC-22 Gas as detailed in the application. For Stock and Sale.	38.60	
20	72	Schlumberger Asia Services Ltd. Mumbai 01/53/8/847/AM09/S-206	3/24/2009	explosive as detailed in the application.	2.21	
21	82	Capapie Sports Equipments, Mumbai. 01/53/162/1708/AM09/C-67	3/30/2009	4+3 Air Riles and Air Pistol	7.19	
22	83	NAFED, 01/53/8/768/AM09/N-54-56	2/26/2009	12809.60 MTs. of Maize (Corn) (Reserved under TRQ Scheme for 2009-10)	2452.37	Lic. To be given in name of NAFED

3.1.2 Following 43 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department
1	1	Crompton Greavers Ltd. Mumbai 01/53/8/393/AM09/C-33	11/20/2008	25000 Kgs. of High Purity Chromium Powder	525.00	DHI. Applicant to reply to deficiency letter.
2	2	Siddhi Cera Colours P. Ltd., Morbi. 1/53/162/1071/AM09/S-103	12/2/2008	250 Kgs. Praseodymium Oxide	4.02	DIPP. Applicant to reply to deficiency letter.
3	3	Directorate of Youth Affairs & Sports, Imphal. 1/53/162/1035/AM09/D-23	12/2/2008	Weapons as detailed in the application.	25.07	YA&S.
4	5	Meghmani Organics Ltd., AHD. 1/53/8/427/AM09/M-41	12/12/2008	350 MTs Carbon Tetra Chloride	12.31	MOEF.
5	6	B.G. Chitale, Sangli. 1/53/8/446/AM09/B-17	12/18/2008	Different types of semens as detailed in the applications.	90.12	AHD&F
6	8	Zion Impex Ltd., AHD. 01/53/8/455/AM09/Z-1	12/22/2008	Ornametal fishes - 1,50,000 PCs.	50.00	AHD&F.

7	9	Sun Pharma Advanced Reserch Ltd. Mumbai. 01/53/8/545/AM09/S-132	1/14/2009	68 Nos. of Dogs (Male & Female)	20.32	AHD&F has asked for some clarification from the firm.
		Progressive Dairy Farmes Association, Ludhiana. 01/53/8/543/AM09/P-32	1/14/2009	13000 Frozen Bull Semen.	25.20	AHD&F.
8	10					
		Tata Motors Ltd., Mumbai. 01/53/8/582/AM09/T-54	1/21/2009	One platt MR 550 Tag Shielded Ring Mount Along with 24 V Electric Driver Kit For R&D Purpose.	14.82	Defence.
9	11					
		Syngene Internatinal P; Ltd., Bangalore. 01/53/8/618/AM09/S-154	1/27/2009	150 Nos. of Mice	2.63	AHD&F.
10	12					
		Javed Ansari, new Delhi. 01/53/8/670/AM09/J-25	2/4/2009	Three Trophies	0.80	MOEF.
11	16					
		M.F. Ansari, New Delhi 01/53/8/671/AM09/M-77	2/4/2009	Six Trophies	0.85	MOEF.
12	17					
		Prashanthi Polymers India P. Ltd., Bangalore. 01/53/8/675/AM09/P-39	2/7/2009	700MTs of Scrap of Plastics in Flakes.	77.17	C&PC and MOEF.
13	20					
		Lodi Sports, New Delhi. 01/53/8/672/AM09/L-26	2/11/2009	200 Nos. of Sporting Air Rifles. For Stock and Sales.	16.00	MHA
14	23					
		Agro Impex, Delhi 01/53/8/711/AM09/A-79	2/12/2009	200000 Kgs. of Orchis Laxiflora for Stock and Sales	22.50	MOEF, AYUSH and Agri & Coop.
15	24					
		Aviagen India Poultry Breeding co. P. Ltd., Mumbai. 01/53/8/716/AM09/A-82	2/13/2009	Aviagen Great Grand Parent Broiler Breeding Stock - 11700 Nos. for Stock and Sale	459.56	AHD&F
16	25					
		Aviagen India Poultry Breeding co. P. Ltd., Mumbai. 01/53/8/715/AM09/A-81	2/13/2009	28400 Nos. of Aviagen Great Grand Parent Broiler Breeding Stock for Stock and Sale	1122.49	AHD&F
17	26					
		Way to Unity Trust, Vadodara. 01/53/162/1528/AM09/W-7	2/18/2009	2 Nos. of Aircraft for training purpose.	77.91	DGCA.
18	29					
		Tata Institute of Fundamental Research, Mumbai. 01/53/162/1566/AM09/T-50	2/24/2009	600 Nos. of Wistar Rats.	8.63	AHD&F.
19	30					

20	31	Tata Institute of Fundamental Research, Mumbai. 01/53/162/1565/AM09/T-51	2/24/2009	2000 Drosophila Melanogastr Stains (VIALS)	0.10	AHD&F
		Intox P. Ltd., Pune. 01/53/8/756/AM09/I-31	2/25/2009	Live Rats and mice - 480 Nos. and 1680 Nos.	35.38	AHD&F
21	32					
22	36	Rupal Industries, D&NH. 01/53/162/1591/AM09/R-74	2/26/2009	500MTs of Acrylic Plastic Sheet Scrap	72.96	C&PC and MOEF
23	38	Bharat Institute of Aeronautics, Patna. 01/53/8/739/AM09/B-47	2/13/2009	One No. of used Air craft as detailed in the application. For training purpose.	42.07	DGCA
24	39	Indian institute of Aeronautical Science, Kolkata. 01/53/8/740/AM09/I-29	2/13/2009	One No. of used Air craft as detailed in the application. For training purpose.	42.07	DGCA
25	42	Shri Vijay Ranjan Singh, Executive Director, Sri Chamarajendra Zoological Gardens, Mysore. 01/53/162/1632/AM09/V-33	3/1/2009	Exchange of Animals between India Zoo and Foreign Zoo.Import of (i) 3:1 No. South African Wild Dog (ii) 1:2 Nos. Meerkat (iii) Export of 1:1 Sloth Bear	.75 (I & ii) & .20	AHD&F. Application to be sent to MOEF
26	43	Agappe Diagnostics Ltd., Kerala. 01/53/8/782/AM09/A-88	3/3/2009	.600 Kgs. of Acetone Dehydratde Rabbit Brain Powder.	0.92	AHD&F
27	45	K.K. Traders. Amritsar. 01/53/8/785/AM09/K-36	3/4/2009	300MTs of Kuth (saussurea Laapa) for Stock and sale.	1617.00	Arig & Co. MOEF and AYUSH.
28	50	HBL Pwer Systems Ltd., Hyderabad. 01/53/162/1633/AM09/H-53	3/12/2009	10000 Nos. of Percussion Primer/ Caps	0.75	MHA & PESO. PESO has asked the firm to furnish some more information.
29	52	HBL Power Systems Ltd., Hyderabad. 01/53/162/1632/AM09/H-54	3/12/2009	5000 Kgs. of Cadmium Metal Powder for stock and sale.	40.00	DIPP has asked for some more information. Reminder to firm with DL.
30	53	T.C. Health Care (P) Ltd., Modi Nagar (UP). 01/53/8/819/AM09/T-62	3/13/2009	64000 Kgs. of Aminophylline Hydrous.	75.37	C&PC. Send the application to D/o Pharma (Shri Paresh Johri, DS)

31	55	Advinus Therapeutics P. Ltd., Bangalore. 01/53/8/825/AM09/A-98	3/16/2009	4000 Nos. of Mice & Rat	130.71	AHD&F
32	62	Bhart Engineering Works, Mumbai. 01/53/8/831/AM09/B-54	3/19/2009	3000 Kgs. of Halon 1211	163.80	C&PC and MOEF
33	63	Jaisu Shipping Co. P. Ltd, Kutch. 01/53/8/832/AM09/J-31	3/19/2009	2 Nos. of Second Hand Engine	29.14	HI. Send the application to D/o Shipping.
34	64	Ess Kay Dee Enerprise, Kolkata. 01/53/162/1700/AM09/E-40	3/19/2009	300 Kgs. of Saw Palmetto Berries, Rhus Tox, UVA URSI for stock and Sale	3.28	Agri & Co. AYUSH, MOEF.
35	65	Anjney Loys P. Ltd., Delhi. 01/53/162/1702/AM09/A-102	3/19/2009	1100MTs of Sandal Wood for stock and sale.	2200.00	MOEF
36	66	Roshan Lal Lalit Mohan, Delhi. 01/53/162/1701/AM09/R-81	3/19/2009	200 MTs of Sandal Wood.	375.00	MOEF
37	69	Coromandel Fertilisers Ltd., Secunderabad. 01/53/8/853/AM09/C-62	3/23/2009	150 Kgs. Bromotrifluoromethane	5.43	C&PC and MOEF (Ozone Cell)
38	73	Indian Institute of Chemical Biology, Kolkata. 01/53/162/1643/AM09/I-32	3/25/2009	60 of Mice (male & Female)	4.45	AHD&F has asked for some clarification from the firm.
39	74	Ruby macons Ltd., Mumbai. 01/53/8/853/AM09/R-80	3/25/2009	40 Cu. Mtr.of Anaerobic Granular Sludge.	12.00	DIPP and C&PC
40	75	National Berkshire Hampshire Swine Centre, New Delhi. 01/53/8/855/AM09/N-61	3/25/2009	Purebred, registered Gilts, Large White, Duroc Berkshire, hampshire, Landrace or ther breeds (70 Head) and Purebred, registered boars, large white, Duroc Berkshire, Hampshire, Landrace or other breeds (10 head).	42.46	AHD&F
41	76	Indian Explosive Ltd. Kolkata 01/53/162/1734/AM09/I-35	3/26/2009	60048 Pc of I-Kon Detonator	299.94	PESO
42	77	Amit and Bijoy Enterprises, Darjeeling. 01/53/162/1738/AM09/A-104	3/26/2009	640 Pcs. of Pig. For Stock and Sale	21.12	AHD&F
43	80	Nand Kishore Vindravan, Bulandshahar. 01/53/8/869/AM09/N-64	3/30/2009	8000 MTs of Oats for stock and sale.	800.00	Agri & Co.

3.1.3 Following 16 applications to be examined on file.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department
1	7	Gharda Chemcials Ltd., Mumbai. 1/53/8/450/AM09/G-39	12/22/2008	400MTs of Carbon Tetra Chloride.	62.92	Link with previous case.
2	14	Mathias Berovalis, Switzerland. 01/53/162/1414/AM09/M-74	2/2/2009	2 Donkey	Euro. 65	D/o AHD&F and MEA
3	15	Sun Acrylic P. Ltd., Mumbai. 01/53/8/666/AM09/S-162	2/3/2009	1000 MTs of Acrylic Plastic Sheet Scrap	300.00	C&PC recommended 460 MTs. To be examine on file as per guidelines.
4	18	Emcure Pharmaceuticals Ltd., Pune. 01/53/8/668/AM09/E-37	2/4/2009	25 Kgs of Lanthanum Oxide	1.29	
5	19	Emcure Pharmaceuticals Ltd., Pune. 01/53/8/667/AM09/E-36	2/4/2009	1000 Kgs. of Lanthanum Chloride	9.57	
6	21	Sunland Alloys, Mumbai 01/53/8/690/AM09/S-167	2/9/2009	1000 MTs of Aluminium Scrap	979.87	DC (SSI) & MOEF.
7	27	Vardhaman Hi - Tech Agro Products, Pune. 01/53/162/1483/AM09/V-28	2/13/2009	1164.50 Kgs. of Vardh - O-Bor (20%B)	1.10	C&PC.
8	33	Shree Ganesh Vyapar Udyog, Mumbai. 01/53/8/753/AM09/S-178	2/25/2009	1000MTs of Acrylic Plastic Sheet Scrap.	300.00	C&PC has Recommended 300 MTs. To be examine as per guidelines
9	35	Ulta Tech Cement Ltd., Mumbai 01/53/8/764/AM09/U-14	2/26/2009	Cut Pieces, Chuips, Powder & Granules of Old Used/ Scrap Rubber Goods - 3000MTs	195.21	MOEF & DIPP.
10	40	Chennai Marine Trading P. Ltd., Chennai. 01/53/8/742/AM09/C-59	2/20/2009	HCFC R-134A refriegent gas - 500000 Kgs. for stock and sale.	369.00	

11	48	Shri Sushil Kumar Sharma, Hoogly (WB) 01/53/162/1642/AM09/S-194	3/6/2009	500 Kgs. of Praseodymium Oxide.	3.75	
		Focus Energy Ltd., New Delhi 01/53/8/828/AM09/F-14	3/17/2009	2000 EA + 100 EA.	20.00	PESO
12	58					
13	67	SRF Polymers Ltd., New Delhi. 01/53/162/968/AM08/S-83	3/19/2009	6500 MTS of Used Nylon Fishent.	2134.60	
14	70	Ashok Leyland Ltd., Chennai. 01/53/8/850/AM09/A-101	3/24/2009	10200 Kgs. of Diesel.	23.39	PN&G. To be put up as per para 2.11 of FTP.
15	78	Amit and Bijoy Enterprises, Darjeeling. 01/53/162/1739/AM09/A-105	3/26/2009	Betlnut - 20 MTs for stock and Sale	1.80	Arig. & Co.
16	79	Nippon Audiotronix Ltd., Noida. 01/53/8/871/AM09/N-63	3/28/2009	100000 Pcs. Remote Control Ioperated Electronics Car Security System Part as detailed in the application	166.36	

3.1.3 Following 2 applications were rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs
1	51	Sukhwinder Singh & Company, Jalandhar. 01/53/8/811/AM09/S-189	3/12/2009	2 sets of Diesel Generator GF-S and 47 sets of Gas and Diesel Generator (As detailed in the application)	7.71
2	81	Reliance Industries Ltd., Mumbai. 01/53/8/810/AM09/R-76	3/12/2009	1000 Kgs. of clean Pet regrind Material and 500 Kgs. of unclean pet Regrind Material (Scrap of Plastic)	1.20

4. Following decisions were taken to expedite decision making in respect of pending applications for import authorizations:

4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.

4.2 All applications received till end of last month should be taken up in EFC meeting, that is applications received upto 31.04.2009 would be listed for May meeting. Agenda for the same would be sent during 25th to 31st April which may incorporate applications received till mid month, that is, 15.04.2009. Cases received in 2nd fortnight of month would be put up as additional agenda.

4.3 Additional agenda items must reflect changes occurring in the meanwhile, i.e. after circulation of original agenda and before date of meeting.

4.4 In cases for import of items which are restricted under notification No.63 dated 21.11.2008 and No.64 dated 24.11.2008, applicants to give utilization certificate of licence, if any, already obtained for the same item.

4.5 All cases where concerned Departments have given NOC may be put up ex-post-facto to EFC. Processing should normally not take more than 3 working days by which time, letter of approval must be issued.

4.6 Cases in which no communication is received from Administrative Department in time, and where similar products have been approved in the past, may also be submitted alongwith such details of past approvals for import authorization for taking decision by EFC.

4.7. In respect of cases of where reply/comments/documents are awaited from the firms, it was decided to issue a reminder to furnish the requisite information/documents within 15 days failing which their cases will be closed.

5. Meeting ended with thanks to all participants.
